



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Completion of Recovery Proceedings initiated under certificate No. 6665 of 2023 dated June 13, 2023 against Shubhang Exports Ltd. [Defaulter] (PAN: AAJCS1526R) in the matter of Sulabh Engineers & Services Limited.

Recovery Certificate No. 6665 of 2023 dated June 13, 2023 was drawn against Shubhang Exports Ltd. [Defaulter] (PAN: AAJCS1526R) for a sum of Rs. 1,12,000/- (*Rupees One Lakh Twelve Thousands Only*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. Order/GR/PU/2022-23/19002-19146 dated August 30, 2022 in the matter of Sulabh Engineers & Services Limited.

In view of the payment of the amount of Rs. 1,52,000/- (*Rupees One Lakh Fifty-Two Thousands Only*) due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with and Rule 12 of the Second Schedule to the Income-tax Act, 1961.

October 19, 2026
New Delhi



— Signed

RAJAN KUMAR

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi